

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.04.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/266/CHE/2021 IN MA/554/2019 IN CP/193/IB/2018  
NAME OF PETITIONER : P Dot G Constructions Pvt Ltd  
NAME OF RESPONDENT : Aniket Tatia  
SECTION : Sec 60(5) Of IBC 2016 R/w Sec 31 Of IBC

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**ORDER**

Due to administrative reasons, the matter reposted to **26.04.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

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